

Title : Regarding need to instruct the Chandigarh Administration to frame a just equitable and people oriented rehabilitation policy before acquiring land from them.

**(xvi) Need to instruct the Chandigarh Administration to frame a just,
equitable and people oriented rehabilitation policy before
acquiring land from them**

SHRI PAWAN KUMAR BANSAL : Mr. Chairman, Sir, 28 villages were completely uprooted to build the capital city of Chandigarh in 1950s. The displaced persons, having lost their hearths and homes, settled in the adjoining villages. In most cases, they are now being uprooted again along with other lower-middle class families settled in these villages to make way for further development. While the Chandigarh U.T. Administration's policies have led to abnormal sky-rocketing of prices of real estate, the poor residents of these villages are sought to be deprived of their modest dwelling units for a pittance. Such development which would result in rendering poor residents houseless would be iniquitous. The minimum that local oustees deserve is a plot of equivalent size in the developed area -- not just a few thousands of rupees for a plot which can be sold for lakhs.

I urge the Government to instruct the Chandigarh Administration to frame a just and equitable rehabilitation policy before displacing people of their small plots of land through acquisition. Land-owners must now become partners in progress and development.

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16.40 hrs.